

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 588/9/HDB/2018
NAME OF THE COMPANY	Rithwik Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Welspun Corp Ltd
NAME OF THE RESPONDENT(S)	Rithwik Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai Raman Munigela Harsha T.P.S	Adv for Petitioner	avinash@desaiandassociates.com 9813663313	Raman . v

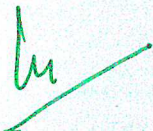
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. MAMTA CHOUDARY M. SRIDHAR	Adv	9849054771	H.

ORDER

Counsels representing both sides are present. They stated that matter has been settled between the parties and to that effect they have filed a joint memo of settlement signed by both the counsels. Both submitted that earlier the settlement agreement dated 04.08.2019 entered between the parties along with memo is filed. Memo is taken on record which forms part of the order. Accordingly, CP (IB) No.588/9/HDB/2018 is closed as settled vide separate order.


MEMBER TECHNICAL


MEMBER JUDICIAL